

Shri L. N. Mishra: It has been done under the Mica Mines Welfare fund. I think the whole expenditure will be borne by them.

Shri Hem Barua: In view of the fact that mica mine-owners live in palatial buildings and make huge profits, why is it that the Government has not considered it fit or desirable to raise the level of the cess put on the export of mica?

Shri L. N. Mishra: I could not follow the question.

Mr. Speaker: The hon. Member is making a suggestion. The hon. Member will try to get the report and leisurely look into the matter.

Electric Motors

*1827. **Shri Ram Krishan Gupta:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Tariff Commission has recommended that to ensure the supply of electric motors to agriculturists at reasonable prices, the manufacturers should publish the price lists of motors;

(b) if so, whether the Government has accepted the recommendation; and

(c) the steps taken so far to publish the price lists?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Yes, Sir.

(a) The indigenous manufacturers have been asked to display price lists of motors from 1 to 15 H.P. in a conspicuous manner. Most of the factories are following these instructions and periodical checks are being carried out.

Shri Ram Krishan Gupta: May I know whether any talk was held with the manufacturers in this regard and whether they have agreed to do so?

Shri Manubhai Shah: Yes, Sir. They have already agreed. Not only

that. As a matter of fact, the House will be glad to know that this industry has made tremendous progress. From 2.5 lakhs in 1955, the current production is 6 lakh h.p. which has already exceeded the targets. There is a slight excess in the market because production has outstripped the demand.

Shri Ram Krishan Gupta: May I know, whether due to these efforts, how far the price of these motors has been reduced?

Shri Manubhai Shah: According to our current information, in the range of 5 to 10 h.p. the prices are lower than the landed cost of similar articles. In the higher ranges, the prices are more or less equal. For those which are above 50 h.p. the prices are 5 to 10 per cent higher.

Mr. Speaker: The questions are over. I will now call the hon. Members who have not been in their seats: Shri V. P. Nayar, Shri D. C. Sharma, Shri Raghunath Singh, Sardar Iqbal Singh, Kumari Vedakumari, Shri Kodiyar, Shri Warior, Shri Tangamani, Shri Ajit Singh Sarhadi, Shri D. C. Sharma, Shri Raghunath Singh: Absent. The questions are over.

1½ hrs.

SHORT NOTICE QUESTION

I.A.F. Canberra

S. N. Q. No. 22. **Shri Jagannatha Rao:** Will the Minister of Defence be pleased to state:

(a) whether the Pilot and Navigator who baled out of the I.A.F. Canberra recently shot at in Pakistan have arrived in Delhi;

(b) what is their present condition;

(c) whether they made any statement while in Pakistan territory;

(d) whether any enquiry was made of them since their arrival in India;

(e) if so, the result thereof; and

(f) whether the Canberra flew a distance of 100 miles inside Pakistan territory as alleged in Pakistan Press?

The Minister of Defence (Shri Krishna Menon): (a) Yes Sir, on the morning of the 12th April 1959, two days after

(b) Both members of the crew are in the military hospital in Delhi suffering from multiple injuries and severe shock

(c) Government do not believe that the pilot or the navigator could have been in a fit condition to make any statement as alleged.

(d) to (f) Until the pilot and the navigator are well enough to be interrogated by our officers and their versions obtained it would not be appropriate for me to make any statement which must be a matter of inference however obvious. However, the House will note that according to the latest Pakistan Press reports the Canberra was not more than 3 or 4 minutes flying distance from the Indian border

Shri Jagannatha Rao: The hon Minister said that both the pilot and the Navigator received multiple injuries. May I know the nature of the injuries? Could both of them be in a fit state of consciousness?

Mr Speaker: Now?

Shri Krishna Menon: I have here the medical report of Air Vice Marshal Bhatia who is the Head of the Air Force Medical Services. The pilot suffers from a compound fracture of the right lower leg. I saw him, it is pretty severe. His left ankle is fractured. His left knee is injured. His right lower arm has been fractured. He has got a spinal fracture. He has injuries to the pelvis and shoulder. He is suffering from severe shock, what the doctors call disorientation, incapability of co-ordination. Of course, he has contusions and lacerations all over. The Navigator is not so badly injured

But he has also got severe shock and disorientation. His right lower leg is fractured. He has multiple contusions and lacerations. So far as the present condition is concerned, they are well showing improvement and there is no danger to their life and they will be fit for service after several months, these injuries will take a long time to be restored to normalcy. What is more, on account of ejection from an extreme altitude, the doctor says, they are not in a fit state to be disturbed for at least another 3 or 4 days. This is necessary to avoid any complications.

Shri Vajpayee: May I know what steps Government propose to take to dispel doubts which might have been created by the communique issued by the Foreign Ministry of Pakistan saying that the Sq Ldr made a statement?

Mr. Speaker: Here, he has made a statement.

Shri Vajpayee: No.

Mr. Speaker: Why does the hon Member not believe what is said here? Why do hon Members make light of this big House? Whatever is said here is much more authentic than any statement made by any other person outside this House.

Shri Vajpayee: I wanted to know.

Mr. Speaker: Hon Members must feel that they are the kings of this country. Why are they under-rating themselves?

Shri Vajpayee: But the world has been misinformed.

Mr. Speaker: All right, we have informed them properly now.

Shri Hem Barua: May I know whether the attention of Government has been drawn to the discrepancy in the official communique issued by the Foreign Office of Pakistan and the radar maps that they have issued to the Foreign Embassies in Karachi.

and if so, whether this discrepancy has been brought to the notice of the Pakistan Government so far?

Shri Krishna Menon: That is not the only discrepancy. There have been discrepancies as between one statement and another, between the official and the non-official; there are large numbers of them. I am sure this House would not expect a Government like ours to chase these reports and issue contradictions of this character. We should wait for these pilots to give their own version. With your permission, if the House so wishes, I would be prepared to make a full statement of the position. There is no reticence on the part of Government to give information on this matter, but we should not fall into the error of making statements which afterwards we may have to amend.

Shri S. N. Banerjee: Since the hon. Minister has stated that the navigator was not so seriously injured, may I know whether it has been ascertained from the navigator that the Squadron Leader did not make any statement?

Mr. Speaker: They are not in a position to make any statement. That is what he has said.

Shri Krishna Menon: I have already stated that neither of them is in a condition to be interrogated.

Shri Panigrahi: The Government of India have lodged a strong protest with the Pakistan Government. May I know whether any official reaction or any official reply from the Pakistan Government to this has been received by the Government of India, and whether the Government of India's demand for compensation has been well received by the Pakistan authorities?

Shri Krishna Menon: The position is that Pakistan has made a protest to us.

An Hon. Member: Counter-protest

Shri Krishna Menon: It reminds

me of the capacity of people to forgive those whom they have wronged! We have not answered this yet. We have made an oral protest to the Pakistan High Commissioner, and the Pakistan Government, I believe. But a more detailed protest which must contain a large number of details must come after this examination is over.

Shri Goray: We were told that both the officers have sustained injuries, and one of them is suffering from grievous injuries. Does it mean that there was something wrong with the parachute apparatus?

Mr. Speaker: After they recover consciousness, they may be asked what exactly happened. How can the Defence Minister answer? He was not there in the Canberra.

WRITTEN ANSWERS TO QUESTIONS

Handloom Cloth

*1807. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of India has investigated the possibility of exporting ready-made wearing apparel made of handloom cloth; and

(b) if so, the result thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). The matter is under investigation.

'On the Spot' Verification of Claims

*1808. **Shri D. C. Sharma:** Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 408 on the 3rd December, 1958 and state the further progress made with regard to the 'on the spot' verification of claims of displaced persons?